

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 20.12.96

CP 157/95 (OA 455/91)

Nihal Singh, Khalasi under IOW, Idgah, Kota Division, Kota.

... Petitioner

Versus

M.Sarajuddin, Divisional Railway Manager, Western Railway, Kota Division, Kota.

... Respondent

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.S.C.VAISH, ADMINISTRATIVE MEMBER

For the Petitioner

... Mr.C.B.Sharma, brief holder for
Mr.Shiv Kumar

For the Respondent

... Mr.Bhupesh Dubey, Head Clerk,
departmental representative

ORDER

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Petitioner, Nihal Singh, has filed this Contempt Petition u/s 17 of the Administrative Tribunals Act, 1985, alleging that by not considering the petitioner's case for promotion to a higher post in his line as per rules, the respondent has committed contempt of court.

2. We have heard Mr.C.B.Sharma, brief holder for Mr.Shiv Kumar, counsel for the petitioner and Mr.Bhupesh Dubey, Head Clerk, departmental representative for the respondent, and have gone through the records of the case.

3. There was a direction to the respondent in OA 455/91, decided on 30.9.94, to consider the petitioner's case for promotion to a higher post in his line as per rules in accordance with his seniority position. In compliance with the direction of the Tribunal, the respondent is holding a suitability test in which the petitioner has been called to appear. The direction having been substantially complied with, no case of contempt is made out. This Contempt Petition is, therefore, dismissed. Notice issued is discharged.

S.C.VAISH
(S.C.VAISH)

ADMINISTRATIVE MEMBER

Gopal Krishna
(GOPAL KRISHNA)

VICE CHAIRMAN